COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 90 OF 2017

Dated: 10th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Bihar State Power Transmission Co. Ltd. & Anr. Appellant(s)

Vs.

M/s Shree Cement Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Mr. Akshat Jain

Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Kumar MIhir for R-1

Mr. C.K. Rai for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for further hearing on <u>25.07.2018.</u>

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor) Technical Member

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